(By Circulation)

Rev.No.37/02 OA 834/97

08.7.2002

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

## HON.MR.S.DAYAL, MEMBER(A)

This application is for review of the order dated 14.7.2000 passed in OA 834/97 has been filed on 22.3.02. For condoning the delay, application has been filed. The delay in filing the review application is of about a year. However, no explanation for this long and inordinate delay has been given in the application. The grounds stated are wholly vague and uncertain. The application is accordingly rejected.

The review application is rejected as time barred.  $\bigvee$ 

MEMBER (A)

VICE CHAIRMAN

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